

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

C I R C U L A R
Dated Guwahati the 24th May, 2018

It has come to the notice of the Hon'ble High Court that some staff of the Subordinate Judiciary fail to put up /place the Orders/ Judgements of the Appellate/ Revisional Courts before the concerned Presiding Officer immediately on receipt of the same.

Henceforth, all the staff of Subordinate Judiciary are directed that they should invariably put up/ place the Orders/ Judgements of the Appellate/ Revisional Courts before the concerned Presiding Officer immediately on receipt of the same, else the matter shall be viewed seriously.

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-27/1990/ 2876 – 2894 /A.

Dated 24.05.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The District and Sessions Judge, _____
3. The Principal Judge, Family Court, No.I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
4. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
5. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
6. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
7. The Special Judge, Assam, Guwahati
8. The Special Judge, CBI & NIA, Assam, Guwahati
9. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur
10. The Special Judge, Addl. CBI Court, No.I & II, Assam, Chandmari, Guwahati
11. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
12. The Joint Registrar (_____), Gauhati High Court, Guwahati
13. The Chief Judicial Magistrate, _____
14. The Deputy Registrar (_____), Gauhati High Court, Guwahati
15. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
- ✓ 16. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
17. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
18. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

(The Officers at Sl. Nos. 2 to 10 and 13 are requested to circulate this CIRCULAR amongst all the staff working under their administrative control and ensure compliance of this order)

REGISTRAR (VIGILANCE)

24/05/18
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